NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/BB/ 2017	i#i	Admission	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. Office has raised objections with regard to the petition filed by the Operational Creditor. Counsel is directed to comply the same.

List it on 04.07.2017.

MEMBER (J)

MEMBER (T)